

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, (CZ) AT BHOPAL (MP)****ORIGINAL APPLICATION NO. 17/2023****In the matter of:****SUBHASH C. PANDEY****APPLICANT(S)****Versus****BHOPAL MUNICIPAL CORPORATION****& ORS.****RESPONDENTS****I N D E X**

<b>SN</b>	<b>Particulars</b>	<b>Annexures</b>	<b>Page No.</b>
1	Reply on behalf of State of Madhya Pradesh		2-3
2	Affidavit		4
3	A letter dated 01.07.2025 in respect of removal of 11 encroachments from MANIT square	<b>R – 1</b>	5
4	The report submitted by the concerned encroachment officer	<b>R – 2</b>	6
7	Vakalatnama		7

**Date: 02.07.2025****Place: Bhopal**

**Through Counsel  
Prashant M. Harne  
Standing Counsel  
State of Madhya Pradesh**

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IT IS MOST RESPECTFULLY SUBMITTED HERE IN UNDER:

1. That, issue raised in the instant application is that Capital Project Forest (CPF) was established in the year 1986 under Capital Project Administration (CPA) and more than 42 lacs plants were planted during the period of 1986 to 2021 in the city of Bhopal but the plants are being cut or damaged and the land under plantation has been diverted or continuously under encroachment by the unauthorized persons for personal and commercial purposes. The DFO of Capital Project Forest (Rajdhani Pariyojna, Vanmandal), Bhopal vide letter dated 10.12.2021 has communicated the BMC regarding more than 692 encroachments, and a request also has been made to remove the encroachment from the public land and to prevent the cutting of the trees but nothing has been done.
2. That, in compliance of this Hon'ble Tribunal, the BMC has removed the encroachments earlier and only 77 encroachments remained to be removed, out of which 20 encroachments have been removed by the Respondent BMC and District Administration. Rest 56 encroachers have been served with the notices and as the monsoon season is going on and majority of the encroachments are of residential nature, they will be removed after the monsoon season on humanitarian grounds.

3. That, a letter dated 01.07.2025 in respect of removal of 11 encroachments from MANIT square is marked and annexed herewith as **Annexure R – 1.**
4. That, 10 encroachments from Manisha Market and near Shahpura Lake which were situated on the green belt have been removed by the BMC officials and District Administration. The report submitted by the concerned encroachment officer is marked and annexed herewith as **Annexure R – 2.**
5. That, it is most humbly submitted that the BMC and District Administration have already initiated the due process for removal of the encroachments against the encroachers but on the humanitarian ground where the families are residing on the encroached land, the process of removal will be expedited after the monsoon season.
6. That, it is most humbly submitted that this Hon'ble Tribunal may be pleased to give four months time to remove the remaining encroachments in the interest of justice.
7. An affidavit in support of this reply is filed herewith.
8. The Hon'ble Tribunal may kindly be pleased to take the present application on record and pass appropriate orders.

**Date: 02.07.2025**

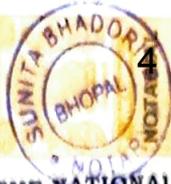
**Place: Bhopal**



**Through Counsel  
Prashant M. Harne  
Standing Counsel  
State of Madhya Pradesh**



NOTARIAL



BEFORE THE NATIONAL GREEN TRIBUNAL

**CENTRAL ZONAL BENCH BHOPAL**

**ORIGINAL APPLICATION NO. 17/2023**

**In the matter of:**

**SUBHASH C. PANDEY**

**APPLICANT(S)**

**Versus**

**BHOPAL MUNICIPAL CORPORATION  
& ORS.**

**RESPONDENTS**

**AFFIDAVIT**

I, Pramod Malviya S/o Late Shri S. M. Malviya aged about 61 years, posted as Executive Engineer, Bhopal Municipal Corporation, Office Address - Shyamla Hills, Bhopal (M.P.), do hereby state on oath and solemnly affirm as under :

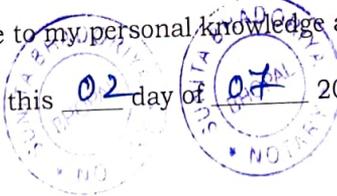
1. That, I have been appointed as the Officer In-Charge to represent this case on behalf of Bhopal Municipal Corporation and as such I am well conversant with the facts of the case and therefore, competent to swear this affidavit.
2. That, the accompanying Action Taken Report has been prepared and filed as per my instructions and has also been explained to me.
3. That, the contents of the accompanying Action Taken Report are true to my knowledge based upon official records and legal averments made therein are true on the legal advice and believed to be true.

*[Signature]*  
**DEPONENT**

**VERIFICATION**

I, above-described deponent do hereby verify that the contents of para 1 to 3 of the affidavit are true to my personal knowledge and belief.

Verified and signed on this 02 day of 07 2025 at Bhopal (M.P.)



*[Signature]*  
**DEPONENT**

*[Signature]*  
**IDENTIFIED BY ME**  
.....  
.....

SOLEMNLY AFFIRMED BEFORE  
ME BY THE WITHIN NAME  
Sa 02/07/2025  
**SUNITA BHADORIYA  
NOTARY  
BHOPAL (M.P.) INDIA**



NOTARIAL



NOTARIAL



## कार्यालय अनुविभागीय अधिकारी, टी0टी0नगर, भोपाल (म0प्र0)

कमांक / 451 / अ0वि0अ0 / टीटीनगर / 2025,  
प्रति,

भोपाल, दिनांक 01 / 07 / 2025

✓ परिक्षेत्र अधिकारी,  
ईकाई कमांक-3,  
राजधानी परियोजना वनमंडल  
भोपाल (म0प्र0)।

संशोधित पत्र

विषय :- माननीय राष्ट्रीय हरित अधिकरण (एन0जी0टी0) प्रचलित प्रकरण कमांक-17 / 2023 के अंतर्गत हटाये जाने वाले शेष अतिक्रमण के संबंध में।

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उपरोक्त विषयांतर्गत लेख हैं कि माननीय राष्ट्रीय हरित अधिकरण (एन0जी0टी0) के प्रचलित प्रकरण कमांक-17 / 2023 के परिपालन में तहसीलदार, नजूल टी0टी0नगर भोपाल, अतिक्रमण अधिकारी, नगर निगम भोपाल, एवं थाना प्रभारी, थाना टी0टी0नगर/चूनाभट्टी, भोपाल की मौजूदगी में मैनिट चौराहा पर स्थित अतिक्रमणकारी श्री कन्हैयालाल, श्री राधेश्याम, श्री कन्हैयालाल, श्री शैलेन्द्र वर्मा, श्रीमती जमीला बी, श्री धनश्याम प्रजापति, श्री पियूष प्रजापति, श्री बिरजू प्रजापति, श्री नीरज प्रजापति, द्वोपतीबाई, के द्वारा झुग्गी का निर्माण कर अतिक्रमण किया गया था, उक्त अतिक्रमण को गठित दल के द्वारा दिनांक 28.06.2025 को मंदिर एवं मजिस्ट्र को छोडकर 01 से लगायत 11 तक के अतिक्रमणों द्वारा किया गया अतिक्रमण हटाया गया है।

अतः वस्तुस्थिति का प्रतिवेदन आगामी कार्यवाही हेतु प्रेषित है।

संलग्न :- उपरोक्तानुसार,

  
अनुविभागीय अधिकारी  
टी0टी0 नगर भोपाल (म0प्र0)  
टी0टी0 नगर भोपाल

पृ0कमांक / 452 / अ0वि0अ0 / टीटीनगर / 2025,  
प्रतिलिपि :-

भोपाल, दिनांक 01 / 07 / 2025

कलेक्टर महोदय (लिटिगेशन शाखा) जिला कार्यालय भोपाल (म0प्र0) की ओर सादर सूचनार्थ प्रेषित है।

  
अनुविभागीय अधिकारी  
टी0टी0 नगर भोपाल (म0प्र0)  
टी0टी0 नगर भोपाल

दिनांक 28/6/25

नगर निगम भौपाल  
( आतिक्रमण शाखा )

दिनांक. 28/6/25, हरित क्षेत्र (NHT) की कार्यवाही के अंतर्गत चयनित क्षेत्रों में वार्ड-51, जॉन-6, में मनीषा मार्केट, तालाब के सामने ट्राइगिल पार्क के समीप बी. 270 एवं 269 के सामने हरित क्षेत्र में बने कमरे / आतिक्रमण को आतिक्रमण बल द्वारा तोड़ा गया जो हरित क्षेत्र में स्थित था। कार्यवाही के दौरान SDM कोलार, NHT प्रभार, तहसीलदार पटवारी आतिक्रमण अधिकारी उपस्थित रहे। प्रतिवेदन आपके अवलोकनार्थ।

Sushiti  
2/7/25  
(स्टाफ्ट मैरीरिया)  
आतिक्रमण  
अधिकारी



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**& ORS.**

**RESPONDENTS**

I, the Petitioner/ Appellant/ Applicant/ Claimant/ Respondent/ Non-Applicant/ Defendant named below do hereby appoint, engage and authorise advocate(s) named below to appear, act and plead in aforesaid case proceedings which shall include applications for restoration, setting aside of ex parte orders, corrections, modifications, review and recall of orders passed in these proceedings, in this Court or in any other court in which the same may be tried heard proceeded with and also in the appellate, revisional or executing court in respect of proceedings arising from this case proceedings as per agreed terms and conditions and authorise them to sign and file pleadings, appeal, cross objection for the prosecution/defence of the said case in all its stages and also agree to ratify and confirm acts done by them as if done by us.

In witness whereof we do hereunto set our hand to these presents, the contents of which have been duly understood by us, this day of, \_\_\_\_\_

**Particulars (in block letters) of each Party Executing Vakalatnama**

Name & Father's/ Husband Name	Registered Address	E-Mail address (if any)	Telephone No. (if any)	Status in the case	Full Signature/ Thumb Print
Pramod Malviya S/o Late Shri S. M. Malviya	Posted as Executive Engineer, Bhopal Municipal Corporation,  Office Address - Shyamla Hills, Bhopal (M.P.)			RESPONDENT	

Accepted:

**Particulars (in block letters) of each Advocate Accepting Vakalatnama**

Name and Enrollment No. in State Bar Council	Address for Service	E-Mail Address (if any)	Telephone Number	Full Signatures
PRASHANT M. HARNE MP/610A/1995	240, UCI LAWYERS CHAMBERS, ARERA HILLS, BHOPAL.		9425041311	
HRISHIKESH P. HARNE MP/1230/2020			8269399923	
MISHIKA BHATNAGAR MP/2587/2023			9827520642	